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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

T.P. No. 64/NCLT/AHM/2017 (New) Madhya Pradesh High Court Indore Bench C.P. No. 49/2016 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU

MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.07.2017

Name of the Company:

Advernt Dealtrade Pvt. Ltd.

Blaise Distributors Pvt. Ltd. Drawback Dealers Pvt. Ltd. Armaan Barter Pvt. Ltd.

Pushpak Fincon Pvt. Ltd. (Joint Application)

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. NATASNA LUYARIA

AND

PETITIONERS

Marha

FOR

2. ADMAR LHARMA, ABV.

ORDER

Learned Advocate Ms. Natasha Sutaria i/b Learned Advocate Mr. Adhar Sharma present for Petitioners.

Proof of service of publication filed.

Proof of service of statutory authorities filed.

Common Representation of Regional Director received.

Representation of Official Liquidator received.

No other representation received from other statutory authorities.

For filing reply, if any and for hearing

List the matter on 11.08.2017.

BIKKI RAVEENDRA BABU

IKKI KAVEENDKA BAB MEMBER JUDICIAL

Dated this the 21st day of July, 2017.